

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 04.08.2016

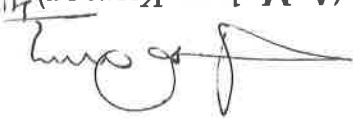
ORDER NO. 93 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 75 of 2016 for CESTAT Ahmedabad** to the extent indicated below:-

From 8.8.2016 to 2.9.2016 Hon'ble Dr. D.M. Mishra, Member (J) and Hon'ble Shri P.M. Saleem, Member (Technical) will hear Single Member bench matters.

Any urgent Division Bench matters like High Court directions, live consignments etc. will be heard in the Forenoon of Mondays and Fridays in addition to Single Member cases.

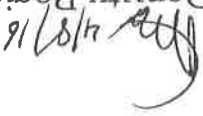
By Order


(A. Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy. Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

Deputy Registrar


4/8/16

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 05.08.2016

ORDER NO. 94 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 88 of 2016 for CESTAT Delhi** to the extent indicated below:-

On 05.08.2016 at 10.30 A.M Hon'ble Shri M.V. Ravindran, Member (J) and Hon'ble Shri V. Padmanabhan, Member (Technical) will hear Excise Division Bench matters.

After the Division Bench matters are over, Hon'ble Shri M.V. Ravindran, Member (J) will hear Single Member Bench matters as notified.

By Order
(A. Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy. Registrar/ Asstt.Registrar /Bar Association/CDR/SDRS /Notice Board/ Website/Guard File/Office Copy.

Deputy Registrar
5/8/16

2/1

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 09.08.2016

ORDER NO. 95 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 70 of 2016 for CESTAT Delhi** to the extent indicated below:-

From 16.08.2016 to 02.09.2016 at 10.30 A.M Hon'ble Justice (Dr.) Satish Chandra, President, Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Shri B. Ravichandran, Member (Technical) will hear Anti-Dumping matters.

From 16.08.2016 to 02.09.2016 at 10.30 A.M Hon'ble Shri S.K. Mohanty, Member (Judicial) and Hon'ble Shri V. Padmanabhan, Member (Technical) will hear Customs and Service Tax Division Bench matters.

During the period of Anti-Dumping bench hearing, in the event of the matter being adjourned or otherwise, the sitting arrangements will be as follows :

From 16.08.2016 to 02.09.2016 Hon'ble Justice (Dr.) Satish Chandra, President and Hon'ble Shri B. Ravichandran, Member (Technical) will hear Excise Division bench matters.

From 16.08.2016 to 02.09.2016 Hon'ble Ms. Archana Wadhwa, Member (Judicial) will hear Single Member bench matters.

By Order

(A. Mohan Kumar) 9/8/16
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy. Registrar/ Asst.Registrar /Bar Association/CDR/SDRS /Notice Board/ Website/Guard File/Office Copy.

Deputy Registrar
9/8/16

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66


Dated: 10.08.2016

ORDER NO. 96 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide **order no. 70 and 88 of 2016 for CESTAT Delhi** to the extent indicated below:-

On 10.8.2016 at 10:30 A.M. The Single Member Bench matters listed before Hon'ble Shri R.K. Singh, Member (T) will also be heard by Hon'ble Shri S.K. Mohanty, Member (Judicial) alongwith Single Member bench matters already notified.

By Order


(A. Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy. Registrar/ Asstt.Registrar /Bar Association/CDR/SDRS /Notice Board/ Website/Guard File/Office Copy.


10/08/16
Deputy Registrar

o/c